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Title: Papers laid on the Table of the Houses by Ministers/members.

HON. SPEAKER: Now, the House will take up Item No. 2 A, Supplementary List of Business.

Shri Arun Jaitley.

THE MINISTER OF FINANCE, MINISTER OF CORPORATE AFFAIRS AND MINISTER OF INFORMATION AND BROADCASTING (SHRI ARUN JAITLEY): I beg to lay on the Table a copy of the Notification No. 46/2015 – Central Excise (Hindi and English versions) published in Gazette of India dated the 16th December, 2015, together with an explanatory memorandum seeking to increase the basic Excise Duty on (i) Unbranded petrol from Rs. 7.06 per litre to Rs. 7.36 per litre; (ii) Branded petrol from Rs. 8.24 per litre to Rs. 8.54 per litre; (iii) Unbranded diesel from Rs. 4.66 per litre to Rs. 5.83 per litre; and (iv) Branded diesel from Rs. 7.02 per litre to Rs. 8.19 per litre under sub-section (2) of Section 38 of the Central Excise Act, 1944.

[Placed in Library, See No. LT 3621/16/15]